

[شری عبدالغنی قار — ادھیکھن
مہودئے - میرا پوائنٹ آف آرڈر بہت
سہل تھا - ششی بھوشن جی میوری ہی
طرح ہارت کے مریض ہیں، ابھی ہمیں
انکی بہت ضرورت ہے - آج پہلا دن ہے،
میں نے سردار سورن سنگھ کو انکی
لڑاکو سپورٹ میں دیکھا ہے - میں فورن -
منسٹر صاحب سے جاننا چاہتا ہوں - کیا
آپ بتائیں گے، سیکڑوں کی طرح کہاں کہاں
قومی جھنڈے کی مٹی پھینکی ہوئی ہے،
کاندھی جی کی تصویر کو جلایا گیا ہے...
.....ویوندھان]

अध्यक्ष महोदय : आज हर एक को क्या
हो गया है ।

SHRI HIMATSINGKA (Gooda) :
Is it true that a spokesman of the External
Affairs Ministry made a sweeping and
damaging and wholly irrelevant statement
by drawing the analogy of Dalai Lama and
Khan Abdul Ghaffar Khan? Does this
represent the official attitude of the Govern-
ment in this respect? Does the Govern-
ment realise that a bad precedent has
been created and the sanctity of the relation-
ship between established governments
has been outraged by this invitation?

SHRI SWARAN SINGH : I do not
know what statement is referred to by the
hon. Member as having been made by
any authoritative source. If some
commentator or pressman or some other
public had made that statement...

AN HON. MEMBER : It was made
by a spokesman of your ministry.

SHRI SWARAN SINGH : No official
spokesman has tried to draw any analogy
with the visit of either the Dalai Lama or
of Khan Abdul Ghaffar Khan. They are
absolutely in a different category altogether
and we should not mix up the two issues.
If any body has done it, I would not sub-
scribe to it; I would like to repudiate it.

SHRI PILOO MODY : Punish him.

MR. SPEAKER : Papers to be laid on
the Table,

DR. RAM SUHAG SINGH (Buxar) :
I have come to know that the papers relat-
ing to Dr. Dharma Teja, the notes and
orders in regard to the advancing of money
to him and favours that were shown to
him as well as the personal correspondence
of various persons with him have been
destroyed and are in the process of being
destroyed by the Government because
there is a likelihood of sensational
disclosures. I would request you, Sir, to
depute a committee to look into this matter
because the entire Government is engaged
in that business. (*Interruption*).

**SHRI KANWAR LAL GUPTA (Delhi
Sadar) :** I support what Dr. Ram Subhag
Singh has said. (*Interruption*).

MR SPEAKER : Papers to be laid on
the Table.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN
STATISTICAL INSTITUTE

**THE MINISTER OF STATE (SHRI-
MATI NANDINI SATPATHY) :** On be-
half of Shrimati Indira Gandhi, I beg to
lay on the Table a copy of the Annual
Report of the Indian Statistical Institute,
Calcutta for the year 1968-69. [*Placed in
Library. Sse No. LT-3691/70*]

NOTIFICATIONS UNDER THE NAVY ACT

**THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI
NARENDRA SINGH MAHIDA) :** On
behalf of Shri Jagjivan Ray. I beg to lay
on the Table a copy each of the following
Notifications (Hindi and English versions)
under section 185 of the Navy Act, 1957 :—

- (i) The Naval Ceremonial, Condi-
tions of Service and Miscel-
laneous (Second Amendment)
Regulations, 1970, published
in Notification No. S. R. O.